

IN THE HIGH COURT OF BOMBAY AT GOA

LD-VC-OCW-383 OF 2020

Pandit K. M. Tiwari ... Petitioner.
Versus
Marcel A. Remedious and others. ... Respondents.

Shri S. Sardesai, Advocate for the petitioner.

Coram:- DAMA SESHADRI NAIDU, J.

Date:- 10th December 2020.

P.C. :

Issue notice to the respondents returnable in two weeks.

2. Post the matter after vacation.

DAMA SESHADRI NAIDU, J.

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